

IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION

REVIEW PETITIONS (CIVIL) NO. \_\_\_\_\_ OF 2024  
(@ DIARY NO. 6647/2024)

IN  
PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.382-384 OF 2024

MANOJ BHAGWAT PRASAD RAJPUT & ORS.

PETITIONERS

VERSUS

RAMBABU HARPRASAD RUHELA & ORS.

RESPONDENTS

ORDER

1. Application for listing the review petitions in open court is rejected.
2. Delay condoned.
3. We have perused the order dated 04<sup>th</sup> January, 2024 passed in the Petitions for Special Leave to Appeal (C) No. 382-384 of 2024 sought to be reviewed herein.
4. We do not find any error apparent on the face of the record that warrants reconsideration. Even otherwise, having gone through the grounds, we are satisfied that no case for review under Order XLVII Rule 1 of the Supreme Court Rules, 2013 has been made out.
5. The review petitions, are therefore dismissed.

.....J.  
[ HIMA KOHLI ]

.....J.  
[AHSANUDDIN AMANULLAH ]

NEW DELHI  
30<sup>th</sup> APRIL, 2024

GA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) DIARY NO(S). 6647/2024

(Arising out of impugned final judgment and order dated 04-01-2024 in SLP(C) No. No. 382/2024 04-01-2024 in SLP(C) No. No. 383/2024 04-01-2024 in SLP(C) No. No. 384/2024 passed by the Supreme Court Of India)

MANOJ BHAGWAT PRASAD RAJPUT & ORS.

PETITIONER(S)

VERSUS

RAMBABU HARPRASAD RUHELA & ORS.

RESPONDENT(S)

( IA No. 36002/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT IA No. 36003/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 96517/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-04-2024 These petitions were circulated oday.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

By Circulation

UPON hearing the counsel the court made the following  
O R D E R

1. Application for listing the review petitions in open court is rejected.
- 1A. Delay condoned.
2. The Review Petitions are dismissed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Signed Order is placed on the file)

(Nand Kishor)  
Court Master (NSH)